

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1088

ANSWERED ON:13.07.2009

PRIVATE UNIVERSITIES

Pandey Shri Ravindra Kumar;Singh Shri Pashupati Nath

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University Grants Commission is now planning to review the working of private deemed universities to check their irregularities;
- (b) if so, the details thereof;
- (c) whether some private/deemed universities have been found guilty of running education complexes going out of their territorial limits and providing affiliation to colleges in contravention of the rules;
- (d) if so, the details thereof; and
- (e) the concrete steps taken so far by the Government to take action against such private/deemed universities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): According to the University Grants Commission (UGC), the Commission has commenced reviewing the functioning of existing institutions 'deemed to be universities' via 'on the spot assessment' of such institutions by its Expert Committees consisting of academic experts in relevant disciplines depending upon the courses being offered by the institutions.

(c) & (d): As per information gathered from the UGC, some of the institutions 'deemed to be universities' have violated the UGC guidelines and established new departments/new institutions/off campus/study centres without the approval of the UGC. The UGC has accordingly sought explanation from these institutions, which are under consideration of the Commission.

(e): The Commission has refrained all institutions 'deemed to be universities' from opening any new department / institution / off campus centre / off shore campus without the approval of the UGC/Ministry of Human Resource Development. Further, the institutions 'deemed to be universities' have been informed that they should not conduct any course under distance mode without the specific approval of the Joint Committee of UGC-AICTE-DEC. The Commission has also put the list of institutions 'deemed to be universities' and their approved 'off-campus' on its website and have cautioned the parents/students to be careful before taking admission in any unauthorized off-campus or centres.